

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 309
TO BE ANSWERED ON 24.06.2019**

ONLINE WITHDRAWAL FROM PF

†309. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has made it mandatory to apply online for withdrawal of more than Rs. 10 lakh from Provident Fund (PF) and more than Rs. 5 lakh from Employee Pension Scheme (EPS), 1995;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): No, Sir. Employees' Provident Fund Organisation (EPFO) had issued a circular dated 27th February, 2018 that the Provident Fund (PF) claims of amount of Rs. 10.00 lakhs or above and Rs. 5.00 lakhs or above for EPS shall be accepted through online mode only. However, on 14th May, 2018 the said circular was kept in abeyance, keeping in view the difficulties being faced by the subscribers.

At present, it is possible for subscribers to submit claims in either offline or online mode.
